



## **The Maharashtra Creation of Supernumerary Posts and Appointment of Selected Candidates Act, 2022**

Act No. 45 of 2022

### **Keywords:**

Candidates

Amendment appended: 8 of 2023

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# महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ८, अंक ३७(३)]

गुरुवार, सप्टेंबर ८, २०२२/भाद्रपद १७, शके १९४४

[ पृष्ठे ६, किंमत : रुपये २७.००

असाधारण क्रमांक ८०

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Creation of Supernumerary Posts and Appointment of Selected Candidates Act, 2022 (Mah. Act. No. XLV of 2022), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

I/c. Secretary (Legislation) to Government,  
Law and Judiciary Department.

## MAHARASHTRA ACT No. XLV OF 2022.

(First Published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 8th September 2022).

An Act to provide for creation of supernumerary posts in the cadre of civil services and posts of the Government, Government Departments and offices or authorities subordinate thereto and to appoint candidates selected and recommended by selection authorities thereon.

WHEREAS, it is expedient to provide for creation of supernumerary posts in the cadre of civil services and posts of the Government, Government Departments and offices or authorities subordinate thereto and to appoint candidates selected and recommended by selection authorities thereon and for matters connected therewith or incidental thereto; it is hereby enacted in the Seventy-third Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Creation of Supernumerary Posts and Appointment of Selected Candidates Act, 2022. Short title.

2. In this Act, unless the context otherwise requires,— Definitions.

(a) "Competent Authority" means the authority competent to select or appoint the candidates on the posts in the cadres specified in the Schedule ;

(b) "Government" means the Government of Maharashtra;

(c) "Schedule" means the Schedule appended to this Act;

(d) "Selection Authority" means the Maharashtra Public Service Commission, District Selection Committees and other Selection Authorities competent to select the candidates for the services and posts of the Government, Government Departments and offices or authorities subordinate thereto;

(e) "candidates" means the candidates selected and recommended by the concerned Selection Authority for the appointments in the cadre of civil services and posts mentioned in the Schedule.

Creation of  
supernume-  
rary posts. **3.** Notwithstanding anything contained in any judgment, decree or order of any court or in the recruitment rules or orders issued by the Government, Government Departments and offices or authorities subordinate thereto, the supernumerary posts shall be created in the cadres of civil services and posts mentioned in the Schedule.

Validation of  
selection of  
candidates in  
civil services  
and posts; and  
their  
appointments. **4.** (1) Notwithstanding anything contained in any judgment, decree or order of any court or in the recruitment rules or orders issued by the Government, the candidates who are selected by the Selection Authority for appointments to the civil services and posts of the Government, Government Departments and offices or authorities subordinate thereto, and whose names are recommended for such appointments to the Government or Government Departments and offices or authorities subordinate thereto or to the Competent Authorities, on or before the 9th September 2020, in the cadre of civil services and posts mentioned in the Schedule, shall be deemed to have been validly selected and such candidates shall be appointed on the supernumerary posts created under section 3 in the respective cadres of the Government, Government Departments and offices or authorities subordinate thereto, in accordance with the procedure of the relevant rules applicable to the said cadres and posts.

(2) The concerned Government Departments and offices or authorities subordinate thereto shall give appointment to the said candidates by following procedure therefor.

(3) The option shall be given to such candidates to join the service. The candidates shall join the service within the period specified therein. After expiry of the said period, no candidate shall be allowed to join the service.

(4) The Government may issue necessary instructions or orders for compliance of the Act.

Power to  
remove  
difficulty. **5.** (1) If any difficulty arises in giving effect to the provisions of this Act, the Government may, as occasion arises, by an order published in the *Official Gazette*, do anything not inconsistent with the provisions of this Act, which appears to it to be necessary or expedient for removing the difficulty :

Provided that, no such order shall be made after the expiry of a period of two years from the date of commencement of this Act.

(2) Every order made under this section shall be laid, as soon as may be, after it is made, before each House of the State Legislature.

SCHEDULE

(See sections 3 and 4)

Sr.No. (1)	Name of the Department (2)	Cadre (3)	Group (4)	Number of Posts (5)
1	General Administration Department.	(i) Desk Officer	B	1
		(ii) Clerk-cum-Typist	C	12
2	Revenue and Forests Department.	(i) Deputy Collector	A	3
		(ii) Tahasildar	A	10
		(iii) Deputy Superintendent	B	1
		(iv) Naib Tahasildar	B	13
		(v) Forest Guard	C	10
		(vi) Clerk	C	4
		(vii) Talathi	C	10
		(viii) Peon	D	2
3	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	(i) Agriculture Assistant	C	13
		(ii) Livestock Supervisor	C	1
4	Finance Department.	(i) Assistant Commissioner of State Taxes	A	3
		(ii) State Tax Inspector	B	13
		(iii) Senior Assistant (Accounts)	B	1
		(iv) Tax Assistant	C	12
5	Rural Development Department.	(i) Health Worker (Male)	C	4
		(ii) Gram Sevak	C	1
		(iii) Health Worker (Female)	C	4
		(iv) Junior Engineer Micro Irrigation	C	1
		(v) Assistant Civil Engineer	C	3
		(vi) Junior Engineer (Rural Water Supply)	C	1
		(vii) Live Stock Supervisor.	C	1
		(viii) Peon	D	2

## SCHEDULE—Contd.

(1)	(2)	(3)	(4)	(5)
6	Urban Development Department.	(i) Veterinary Officer	A	2
		(ii) Junior Engineer (Civil)	B	2
		(iii) Sub Engineer (Civil)	B	2
		(iv) Sub Engineer (Mechanic and Electric)	B	1
		(v) Birth Registration Clerk/Death Registration Clerk/Notice Clerk	C	9
		(vi) Section Engineer	B	1
		(vii) Junior Engineer	C	1
		(viii) Junior Engineer (Signaling and Telecommunication)	C	1
		(ix) Junior Engineer Store	C	1
		(x) Station Controller	C	3
		(xi) Safety Supervisor-II	C	1
		(xii) Technician Civil-II	C	1
		(xiii) Technician (Emergency Maintenance)	C	1
		(xiv) Technician (Emergency Maintenance-II)	C	2
		(xv) Technician-I	C	1
		(xvi) Technician (Signaling and Telecommunication) II	C	9
		(xvii) Technician -II	C	16
		(xviii) Helper	D	2

SCHEDULE—Contd.

(1)	(2)	(3)	(4)	(5)
7	Industries, Energy and Labour Department. (Directorate of Industries)	(i) Industries Deputy Director (Technical)	A	2
		(ii) Industries Officer	B	12
	MIDC	(i) Executive Engineer (Civil)	B	1
		(ii) Deputy Engineer (Mechanic and Electric)	B	1
	MAHAGENCO	Technical-III	C	85
	MAHADISCOM	(i) Additional Executive Engineer (Civil)	Pay Group 1	1
		(ii) Additional Executive Engineer (Distribution)	Pay Group 1	4
		(iii) Deputy Executive Engineer (Distribution)	Pay Group 2	7
		(iv) Deputy Executive Engineer (Civil)	Pay Group 2	1
		(v) Executive Engineer (Civil)	Pay Group 2	4
		(vi) Junior Engineer (Civil)	Pay Group 3	2
		(vii) Assistant (Electric)	Pay Group 4	391
		(viii) Graduate Engineer Trainee (Civil)	B	4
		(ix) Diploma Engineer Trainee (Distribution)	C	43
		(x) Diploma Engineer Trainee (Civil)	C	2
		(xi) Diploma Engineer Trainee (Distribution) (Internal Notification)	C	5
		(xii) Upkendra Sahayyak	C	279

## SCHEDULE—Contd.

(1)	(2)	(3)	(4)	(5)
8	Tribal Development Department.	Superintendent (Female)	C	1
9	Public Works Department.	(i) Civil Engineering Assistant	B	3
		(ii) Junior Clerk	C	3
		(iii) Junior Clerk-Typist	C	3
		(iv) Khansama	D	2
		(v) Mileman	D	6
		(vi) Watchman	D	2
		(vii) Peon	D	3
10	Home Department.	Deputy Superintendent of Police/ Assistant Commissioner of Police	A	1
	State Excise	(i) Assistant Commissioner	B	1
		(ii) Deputy Superintendent	B	5
		(iii) Sub Inspector	C	3
11	School Education Department.	Deputy Education Officer	A	4
12	Medical Education and Drugs Department/ Zilla Parishad.	Pharmacist	B	1
			<b>Total</b>	<b>1064</b>



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ९, अंक ५]

शुक्रवार, जानेवारी १३, २०२३/पौष २३ शके १९४४

[पृष्ठ ५, किंमत : रुपये २७.००

असाधारण क्रमांक ८

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Creation of Supernumerary Post and Appointment of Selected Candidates (Amendment) Act, 2022 (Mah. Act No. VIII of 2023), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

I/c. Secretary (Legislation) to Government,  
Law and Judiciary Department.

### MAHARASHTRA ACT No. VIII OF 2023.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 13th January 2023.)

An Act to amend the Maharashtra Creation of Supernumerary Posts and Appointment of Selected Candidates Act, 2022.

WHEREAS it is expedient to amend the Maharashtra Creation of Mah. Supernumerary Posts and Appointment of Selected Candidates Act, 2022, XLV of for the purposes hereinafter appearing; it is hereby enacted in the Seventy-third Year of the Republic of India, as follows :—

1. This Act may be called the Maharashtra Creation of Short title. Supernumerary Posts and Appointment of Selected Candidates (Amendment) Act, 2022.



Substitution of SCHEDULE of Mah. XLV of 2022. 2. For the SCHEDULE appended to the Maharashtra Creation Mah. of Supernumerary Posts and Appointment of Selected Candidates Act, XLV of 2022, the following SCHEDULE shall be substituted, namely:— 2022.

“ SCHEDULE

(See sections 3 and 4)

Sr. No. (1)	Name of the Department (2)	Cadre (3)	Group (4)	Number of Posts (5)
1	General Administration Department	(i) Desk Officer	B	6
		(ii) Clerk-cum-Typist	C	12
2	Revenue and Forests Department	(i) Deputy Collector	A	3
		(ii) Tahasildar	A	18
		(iii) Deputy Superintendent	B	3
		(iv) Naib Tahasildar	B	25
		(v) Forest Guard	C	15
		(vi) Clerk	C	6
		(vii) Talathi	C	35
		(viii) Post Group C Grade 4	C	12
		(ix) Peon	D	13
		(x) Guard	D	1
3	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	(i) Agriculture Assistant	C	71
4	Finance Department	(i) Assistant Commissioner of State Taxes	A	7
		(ii) State Tax Inspector	B	13
		(iii) Account Clerk	C	2
		(iv) Junior Auditor	C	1
		(v) Tax Assistant	C	20
5	Rural Development Department	(i) Deputy Chief Executive Officer/Block Development Officer	A	7
		(ii) Assistant Block Development Officer	B	5
		(iii) Senior Assistant (Accounts)	C	1
		(iv) Health Worker (Male)	C	4
		(v) Gram Sevak	C	2
		(vi) Contractual Gram Sevak	C	5
		(vii) Health Worker (Female)	C	20

SCHEDULE-Contd.

(1)	(2)	(3)	(4)	(5)
		(viii) Junior Engineer Micro Irrigation	C	1
		(ix) Assistant Civil Engineer	C	15
		(x) Junior Civil Engineer (Irrigation)	C	1
		(xi) Junior Assistant (Rural Water Supply)	C	1
		(xii) Livestock Supervisor	C	4
		(xiii) Junior Assistant (Accounts)	C	1
		(xiv) Pharmacist	C	4
		(xv) Junior Assistant (Mantra)	C	1
		(xvi) Extention Officer (Agriculture)	C	1
		(xvii) Supervisor (Female)	C	1
		(xviii) Peon	D	25
6	Urban Development Department	(i) Veterinary Officer	A	2
		(ii) Associate Professor (Obstetric and Gynaecologist)	A	1
		(iii) Assistant Professor (Anesthesiologist)	A	1
		(iv) Junior Engineer (Civil)	B	2
		(v) Sub - Engineer (Civil)	B	2
		(vi) Sub - Engineer (Mechanic & Electric)	B	1
		(vii) Birth Registration Clerk / Death Registration Clerk/ Notice Clerk	C	9
		(viii) Sectional Engineer	B	1
		(ix) Junior Engineer	C	1
		(x) Junior Engineer (Signaling & Telecommunication) II	C	1
		(xi) Junior Engineer (Store)	C	1
		(xii) Station Controller	C	3
		(xiii) Safety Supervisor II	C	1
		(xiv) Technician Civil II	C	1

## SCHEDULE-Contd.

(1)	(2)	(3)	(4)	(5)
		(xv) Technician (Emergency & Maintenance)	C	1
		(xvi) Technician (Emergency & Maintenance) II	C	2
		(xvii) Technician I	C	1
		(xviii) Technician (Signaling & Telecommunication) II	C	9
		(xix) Technician II	C	16
		(xx) Helper	D	2
7	Indutries, Energy and Labour Department	(i) Industries Deputy Director (Technical)	A	2
		(ii) Industries Officer	B	12
	MIDC	(iii) Executive Engineer	A	1
		(iv) Deputy Engineer		4
		(v) Executive Engineer (Civil)	B	1
		(vi) Deputy Engineer (Mechanic & Electric)	B	1
		(vii) Assistant	B	3
	MAHAJENCO	(viii) Technical-III	C	85
	MAHADISCOM	(ix) Additional Executive Engineer (Civil)	Pay Group 1	2
		(x) Additional Executive Engineer (Distribution)	Pay Group 1	6
		(xi) Deputy Executive Engineer (Distribution)	Pay Group 2	7
		(xii) Deputy Executive Engineer (Civil)	Pay Group 2	1
		(xiii) Assistant Engineer (Civil)	Pay Group 2	6
		(xiv) Junior Engineer (Civil)	Pay Group 3	3
		(xv) Assistant (Electric)	Pay Group 4	582

SCHEDULE-*Concl.*

(1)	(2)	(3)	(4)	(5)
		(xvi) Graduate Engineer Trainee(Civil)	B	4
		(xvii) Diploma Engineer Trainee (Distribution)	C	46
		(xviii) Diploma Engineer Trainee (Civil)	C	3
		(xix) Diploma Engineer Trainee (Distribution) (Internal Notification)	C	5
		(xx) Upkendra Sahayyak	C	301
8	Tribal Development Department	(i) Superintendent (Female)	C	1
		(ii) Assistant Project Officer/ Statistics Officer/ Administrative Officer/ Search Officer/ Home/ Registrar	B	4
9	Public Works Department	(i) Civil Engineering Assistant	B	3
		(ii) Junior Civil Engineer	B	2
		(iii) Junior Clerk	C	3
		(iv) Junior Clerk-Typist	C	3
		(v) Driver	C	1
		(vi) Khansama	D	2
		(vii) Mileman	D	6
		(viii) Watchman	D	2
		(ix) Peon	D	3
10	Home Department	(i) Deputy Superintendent of Police/ Assistant Commissioner of Police	A	12
		(ii) Assistant Regional Transport Officer	B	2
	State Excise	(iii) Assistant Commissioner	B	1
		(iv) Deputy Superintendent	B	5
		(v) Sub Inspector	C	3
11	School Education Department	(i) Deputy Education Officer	A	4
12	Medical Education and Drugs Department	(i) Senior Clerk	C	1
		<b>Total</b>		<b>1553."</b>